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## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP No. 63/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>02.05.2017</u>

Name of the Company:

Tirupati Foam Ltd.

Section of the Companies Act:

Section 441 r/w 134 of the Companies Act,

<u>2013</u>

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

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## **ORDER**

None present for Petitioner.

List the matter on 24.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 2nd day of May, 2017.